

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 286/2023

RAM JAS RAWAT @ RAM YASH RAWAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 15-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyesh Pratap Singh, AOR
Mr. Ajay Prabu, Adv.
Mr. Vikram Pratap Singh, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Harish Pratap Shahi, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records of the case are to be received. Registry to issue D.O.
letter in this regard.

List again on 01.05.2023.

PAVANESH D.
Registrar